

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.060/00144/2019
Chandigarh, this the 3rd day of May, 2019

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. P. GOPINATH, MEMBER (A)

...
Dr. Arun K. Jain, aged 60 s/o Sh. K.C. Jain, R/o H. No. 195, Sector 12-A, Panchkula Haryana currently working as Professor in Eye Department and Head of Unit III in Advanced Eye Centre, Post Graduate Institute of Medical Education & Research, Chandigarh – 160012- Group A

....Applicant

(Present: Ms. Supriya Garg, Advocate)

Versus

1. Union of India through the Secretary, Ministry of Health and family Welfare, Nirman Bhawan, New Delhi 348, "A" Wing, Nirman Bhavan, New Delhi – 110011.
2. Post Graduate Institute of Medical Education and Research, Sector 12, Chandigarh, through its Director – 160012.
3. Dr. Surinder Singh Pandav, Professor, Post Graduate Institute of Medical Education & Research, Chandigarh – 160012.
4. Head of the Department, Department of Ophthalmology Post Graduate Institute of Medical Education & Research, Chandigarh – 160012.

..... Respondents

(Present: Mr. Sanjay Goyal, Advocate for Respondent No. 1

Mr. Amit Jhanji, Advocate for Respondents No. 2 and 4
Mr. K.B. Sharma, advocate for Mr. D.R. Sharma, Advocate for Respondent No.3)

ORDER (Oral)

SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the parties are in agreement that this O.A. has become infructuous, at this point of time, and may be

disposed of as such, with liberty to the applicant to file a fresh one, on the same cause of action, if need arises again.

2. Ordered accordingly.

(P. GOPINATH)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 03.05.2019

